NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 04.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
192/14	248/17	Hearing	237(A)(ii)	A. Vishwanath	

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

Shri Pradeep Somaiah, Advocate appeared for petitioner. He undertakes to file vakalat for petitioner. He requested time. Counsel for R-1 and 2 present. M/s. AKS - Law Associates filed vakalat for R-1 and R-2. Registry is directed to issue notice to R-3 who is the Regional Director.

For filing objections by R-1 and 2 and for filing vakalat, list it on 01.06.2017. Petitioner to file two sets of copies. For objections if any.

List it on 01.06.2017.

MEMBER (J)

MEMBER (T)